

DIVISION BENCH  
COURT - I

**S-12**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/148(KB)2022  
IA(COMPANIES.ACT)/49(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	BENGAL CREDIT CORPORATION PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance VC and Physical (Hybrid) Mode**

**ORDER**

1. None for the petitioner.
2. Therefore, matter is adjourned to **07.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**